NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH**

COURT NO. 1

AT LENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali 2. Hon'ble Member (T) Dr. Ashok Kumar Mishro

CP107/16	T.P No.	Purpose	Section	Name of the Parties	
	TP172/17	Hearing	391 394	ORCC Solutions Pvt. Ltd.	

SL.NO. NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM (Petitioner Respondent)

SIGNATURE

PERIKAL K. ARJUN

Vasansh kumas 191851.

Counsel for Petitioner is present. Assistant from OL Office is present. He requested time to file report. Time granted till 17.03.2017.

MEMBER (J)

MEMBER (T)